

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 106**

New IA(Com.A)-138/2024

**In**

**CP-212(ND)/2022**

**IN THE MATTER OF:**

M/s. Ankit Singh

.... Petitioner/Applicant

Vs.

Rupifi Technology Solutions Pvt. Ltd.

.... Respondent

**Order under Section 241-242 of the Companies Act, 2013**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Vivek Sibbal, Sr. Adv., Mr. Salim A. Imamdar, Ms. Shruti K. Advs.

For Respondent : Mr. Deepak Biswas, Mr. Harshit Gupta for R1, Ms. Sayobani Basu, Mr. Akash Ray Advs. for R9, Mr. P. Goyal, Mr. D. Shah, Mr. Dhawal Desai Advs. for R2 & 3, Ms. Priya Singh, Mr. Swapnil Khatri for R4-9

**ORDER**

**New IA(Com.A)-138/2024**

This application has been filed seeking the following prayers:

- i. Allow the present application and make the Settlement (Annexure A-1, Annexure A-2 and Annexure A-3) an order of this Hon'ble Tribunal.*
- ii. Dispose of the present petition in terms of the said order;*
- iii. Pass such other order or orders as this Ld. Tribunal may deem fit and proper under the facts and circumstances of the case.*

Mr. Vivek Sibbal, Ld. Senior Counsel appearing for Petitioner has submitted that the parties have entered into a settlement vide settlement agreement dated 31.03.2024. The parties have entered

into settlement and executed three separate settlement agreement on 31.03.2024 which has been placed on record.

We have heard the submissions made by the Ld. Counsel appearing for the parties and there are no objections on behalf of any of the parties to the settlement.

It is stated by the Ld. Counsel appearing for parties that the parties will abide by the terms of the settlement agreement.

The CP-212(ND)/2022 **disposed of** in terms of the settlement agreement.

IA(Com.A)- 138/2024 **disposed of**.

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**